

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**AHMEDABAD**  
**COURT - 2**

ITEM No.224  
CP 6 of 2020

**Proceedings under Section 66 of Co. Act, 2013**

**IN THE MATTER OF:**

Sapphire Industrial Infrastructures Pvt Ltd

.....Applicant

.....Respondent

**Order delivered on: 09/05/2024**

**Coram:**

**Mrs. Chitra Hankare, Hon'ble Member(J)**

**Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)**

**PRESENT:**

For the Applicant : Mr. Ravi Pahwa, Adv.

For the RD : None

For the Income Tax : Ms. Kinjal Vyas, Adv. for Ms. Maithili Mehta,

For the RoC : Ms. Rupa Sutar, Dy. RoC

**ORDER**

None present for RD. Last chance is given to the RD to appear and file reply on next date of hearing.

List for further consideration on 11.07.2024.

-Sd-

**DR. V. G. VENKATA CHALAPATHY**  
**MEMBER (TECHNICAL)**

-Sd-

**CHITRA HANKARE**  
**MEMBER (JUDICIAL)**